

CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH

C.P.C/350/18/2017  
O.A 350/883/2016

Date of Order: 22.05.2018

Coram: Hon'ble Mr. A.K Patnaik, Judicial Member  
Hon'ble Mr. Uday Kumar Varma, Administrative Member

For the Petitioner(s): Mr. J.R Das, Counsel

For the Alleged Contemnor(s): None

O R D E R ( O R A L )

Mr. A.K Patnaik, Member (J):

Mr. J.R Das, 1d. counsel for the petitioner is present. None appears for the alleged contemnors.

2. Mr. J.R Das appearing on behalf of the petitioner fairly submits that the applicant has got the relief as claimed by him in the O.A 350/883/2016, therefore, he does not want to proceed with the contempt petition.

3. Accordingly, the contempt petition is dismissed for non prosecution. Notices, if any issued, are discharged.

(Uday Kumar Varma)  
Member (A)

(A.K Patnaik)  
Member (J)

ss